

Through FAX

(J.H.C. Sch. 1-7)

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From:
Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand
Ranchi

File No. XXII(6)/NJA/1/2016-17/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

The Director,
National Judicial Academy,
Bhadbhada Road, P.O. – Suraj Nagar,
Bhopal – 462044 (M.P.).

Sub.: - Regarding nomination for participating in two days Orientation-cum-sensitization Programme on “Adoption under the Juvenile Justice (Care and Protection of Children) Act, 2015” scheduled to be held on 8th & 9th April, 2017 at NJA, Bhopal.

Ref.: - Your letter no. NJA/Dir/SE-6/2017/1040 dated 10.03.2017.

Sir,

Apropos the letter on the subject above, I am directed to inform that the Court has been pleased to nominate hereunder one (01) faculty member of the State Judicial Academy and two (02) Judicial Officers to attend two days Orientation-cum-sensitization Programme on “Adoption under The Juvenile Justice (Care and Protection of Children) Act, 2015; the Juvenile Justice (Care and Protection of Children) Model Rules, 2016 and the Adoption Regulations, 2017” scheduled to be held on 8th & 9th April, 2017 at National Judicial Academy, Bhopal.

1. Sri Bipin Bihari, Principal District & Sessions Judge, Khunti.
2. Sri Nalin Kumar, Senior Faculty Member, Judicial Academy Jharkhand, Ranchi.
3. Sri Sanjay Kumar Dubey, Civil Judge (Sr. Division)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Dumka.

This is for your information and needful.

Yours faithfully,
Sd/- A.K. Choudhary
Registrar General

Memo No. 1378 /Apptt.

Dated Ranchi the 28.03.17

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful / the Principal District & Sessions Judge, Dumka / Sri Bipin Bihari, Principal District & Sessions Judge, Khunti, Sri Nalin Kumar, Senior Faculty Member, Judicial Academy Jharkhand, Ranchi, & Sri Sanjay Kumar Dubey, Civil Judge (Sr. Div.)-I-A.C.J.M.-cum-Secretary, DLSA, Dumka with necessary permission to attend the two days Orientation-cum-sensitization Programme at NJA, Bhopal / the Member Secretary, JHALSA, Ranchi for information / the C.P.C., e-Courts Project, J.H.C., Ranchi for uploading the letter on the Court's website.


28.03.2017
Registrar General